

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 424**

**IA/3680/ND/2022 IN IB/449/ND/2022**

**IN THE MATTER OF:**

Tata Capital Financial Services Limited	...	Applicant
Versus		
Mr. Sanjay Mehra	...	Respondent

**Under Section 95(1) of (IBC), 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant	: Mr. Sanidhya Sonthalia, Adv.
For the Respondent	:
For the RP	: Ms. Puja Chaurasia, Mr. Nakul Mohta, Mr. Amulya Upadhyay, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.02.2024**.

**Sd/-  
(Court Officer)**